



# MADHYA PRADESH BUILDING DEVELOPMENT CORPORATION

(Govt. of M.P. Undertaking)

[ 22/7/2026 ]

प्रति सं. क्र. 595

18-A, Arera Hills, Bhopal - 462 011, Madhya Pradesh  
Ph No.: 0755-4853297/4853206, Email: gm@mpbdc@mpbdc.mp.gov.in, Website: www.mpbdc.mp.gov.in

Ref. No. 512/GM/MPBDC/CW/26/NIT-76

Bhopal | Dated : 28/05/2024

## Letter of Acceptance (LOA)

To,  
M/S CENTURY CONSTRUCTION  
144, MAYUR NAGAR, THATIPUR, GWALIOR, M.P.  
Mob.: 9977228230  
Email ID: century.gwl@gmail.com

Subject: Package No. NIT No.: 512/GM/MPBDC/CW/26/NIT-76/CHHATARPUR | MP e-Tender No. 2026\_MPBDC\_476982\_1 | PAC Amount Rs. 28,67,07,484/- | Contract Amount Rs. 21,62,92,126/-  
Project ID - (~work\_no~) Project ID: 00078 | Construction of Gov. Excellence H. S. School, Khargapur, Dist. Tikamgarh M.P.

Dear Sir (s),

Your bid for the work mentioned above has been accepted at your bid percentage @ 24.56% ( Twenty four point five six percent ) below the Bill of Quantities and Item wise rates (Building SOR dated - 01/01/2024 & Electrical SOR dated - 01/01/2024 ) given therein.

You are requested to submit within 21 days from the date of issue of this letter:

- The performance security/ performance guarantee of Rs. 1,08,14,606/- (One crore eight lakh fourteen thousand six hundred and six) And additional performance security/ performance guarantee for non-workable rates of Rs. 5,48,18,471/- (Five crore forty eight lakh eighteen thousand four hundred and seventy one). The total performance security is (Total of Rs. 6,56,33,077/- (Six crore fifty six lakh thirty three thousand and seventy seven)). The performance security/ performance guarantee shall be in the shape of term deposit receipt/e-bank guarantee of any nationalised / schedule commercial bank (In favour of Managing Director, MPBDC, Bhopal.) valid up to three months after the expiry of defects liability period. The additional performance security/ Performance guarantee (If applicable ) shall be in the shape of term deposit receipt/e-bank guarantee of any nationalised / schedule commercial bank valid up to the stipulated time of completion.
- E-stamp Paper in favour of General Manager, MPBDC, Bhopal (M.P.), of Rs. 1000 If contract value is up to Rs. 50.00 lakh, and If contract value exceeds Rs. 50.00 lakh, 0.2% of contract value subject to a maximum of Rs. 10.00 lakh. The stamp paper shall be purchased by the contractor from M.P. Government only".
- Sign the contract agreement.
- Submit copy of the valid registration with the Gov. of Madhya Pradesh, PWD at the time of signing of the contract agreement.
- Submit original affidavit (As per Annexure -B ) at time of signing of the contract agreement.

Please note that the time allowed for carrying out the work as entered in the bid is 18 months including rainy season, shall be reckoned from the date of signing the contract agreement.

Signing the contract agreement shall be reckoned as intimation to commencement of work and no separate letter for commencement of work is required. Therefore, after signing of the agreement, you are directed to contact the Engineer-in-charge for taking the possession of site and necessary instructions to start the work.

(संजीव जी)  
विशेष कर्तव्यस्थ अधिकारी  
प्र.प्र. शासन, स्कूल शिक्षा विभाग

Rambabu Tiwari  
General Manager  
M.P. Building Development Corporation,  
Bhopal (M.P.)

Copy to: Encl No. NIT No.: 512/GM/MPBDC/CW/26/NIT-76/CHHATARPUR

Bhopal | Date : 28/05/2024

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(Govt. of M.P. Undertaking)

16-A, Arera Hills, Bhopal - 462 011, Madhya Pradesh

Ph No.: 0755-4853297/4853295, Email: gm-mpbdc@mpbdc.mp.gov.in, Website: www.mpbdc.mp.gov.in

MPBDC

1. Accountant General Office, 53, Arera Hills, Hoshangabad Road, Bhopal.
2. PA to Managing Director, M.P. Building Development Corporation, Bhopal
3. E-In-C, M.P. Building Development Corporation, Bhopal
4. GM (Fin/Tech/Arch), M.P. Building Development Corporation, Bhopal
5. Deputy General Manager, Chhatarpur Division.
6. Deputy General Manager (Procurement), M.P. Building Development Corporation, Bhopal
7. AGM (MIS), M.P. Building Development Corporation, Bhopal
8. Manager (Fin), M.P. Building Development Corporation, Bhopal



**Rambabu Tiwari**  
**General Manager**

M.P. Building Development Corporation,  
Bhopal (M.P.)



(संजीव जैन)

विशेष कर्तव्यस्थ अधिकारी  
म.प्र. शासन, स्कूल शिक्षा विभाग